

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No..330/00571/2016

This the 22nd day of January, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Smt. Kamla Yadav wife of late shri Shyam Sundar Yadav, resident of 69/6, Sant Vihar Shraddhaapur, Phase-I, Kankarkheda, Meerut-1.

Applicant

By Advocate: None

Versus

1. Union of India through its Secretary, Postal and Communication Department, Govt. of India, New Delhi and others.

Respondents

By Advocate: None

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

List revised. No one is present from either side even in the revised call.

2. The order sheet shows that applicant is not appearing since several previous dates i.e. on 19.11.2019, 21.11.2019, 11.12.2019, 28.1.2020 and 10.11.2020. It appears that applicant is not interested to pursue his case.

3. In view of the above, O.A. is dismissed in default and for want of prosecution of applicant.

4. No order as to costs.

**(Justice Vijay Lakshmi)
Member (J)**

HLS/-

